

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-44-2020**

Mr. Britto @ Ashwin Rodrigues ... Applicant

Versus

State of Goa & Anr. ... Respondents

Shri Pavithran A.V., Advocate for the Applicant.

Shri Gaurish Nagvekar, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 14 October 2020

P.C. :

The applicant's counsel seeks time to place on record the deposition copies of the victim and her mother.

2. On the other hand, the learned Additional Public Prosecutor, also seeks time to get instructions, when the other two crucial witnesses, said to be the applicant's friends, to whom the required material has been transported, will be examined.

3. Post the matter on 29.10.2020.

DAMA SESHADRI NAIDU, J.

NH